

**CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS
OF SOFTBPO GLOBAL SERVICES LIMITED**

(Registered Office: A-9, Raj Industrial Complex, 2nd Floor,
Military Complex, Marol, Andheri (E), Mumbai 400 059, India)

This is with reference to the public announcement to the shareholders of Softbpo Global Services Limited issued by Anand Rathi Securities Private Limited ("Manager to the Offer") for & on behalf of Shri Laxminarain B. Biyani, Shri Vijay Biyani, Shri Sunil Biyani, Shri Anil Biyani, Smt. Ekta Rakesh Biyani, Smt. Santosh Vijay Biyani (collectively referred to as "the Acquirers") pursuant to Regulation 10 & Regulation 12, & in compliance with the Securities & Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 & subsequent amendments thereto ("SEBI (SAST) Regulations, 1997") which was published on 14th July, 2005.

In point No. 2. "Information on the Acquirers", the following statement should be read as under: Shri Vijay Biyani - "He is currently the Managing Director of Pantaloon Industries Ltd."

Erroneously it was put as - "He is the Managing Director of Pantaloon Retail India Ltd."

The Acquirers accept full responsibility for the information contained in this public announcement. The Acquirers are jointly and severally responsible for fulfillment of their obligations under the SEBI (SAST) Regulations, 1997. This Corrigendum to the Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

Issued by the Manager to the Offer for & on behalf of the Acquirers



Anand Rathi Securities Private Limited

54-55, Mittal Court, 'B' Wing,
Nariman Point, Mumbai 400 021

Dated : July 16, 2005

Tel No: +91-22-22871388

Place : Mumbai

Contact Person: Mr Sachin Mehta